

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1212
TO BE ANSWERED ON 09.02.2024

IMPLEMENTATION OF POCSO RULES

1212. MS. S. JOTHIMANI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to State:

- (a) The total amount of funds allocated and utilized on information dissemination in public spaces as per Section 3(2) of the POCSO Rules, 2020, year-wise;
- (b) The steps taken by the Government for awareness generation under Section 3(3) of the POCSO Rules, 2020 along with the Centre-State financial share in the same;
- (c) The expenditure incurred by the Government on training, orientation programmes and sensitisation workshops for personnel coming in contact with children under Section 3(6) of the POCSO Rules, year-wise; and
- (d) The details of the programmes conducted under Section 3(6) along with the number of participants (classified by their profession), year-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)to (d): As per section- 44 of the Protection of Children from Sexual Offences Act,2012, the National Commission for Protection of Child Rights (NCPCR) is mandated to Monitor the implementation of the POCSO Act. The Ministry of Women and Child Development releases funds to the NCPCR for carrying out the various activities including the monitoring of implementation of POCSO Act.

Section 43 of the POCSO Act, 2012 provides that the Central Government and every State Government shall take all measures to give wide publicity to the provisions of the Act.

In accordance with this, the Government has taken various steps from time to time to create awareness of the provisions of the POCSO Act through electronic and print media, consultations, workshops and training programmes with stakeholders concerned. In order to generate awareness about the POCSO Act, a short film on POCSO Act was disseminated in Cinema Halls and Doordarshan across the nation.

Thereafter, Ministry has undertaken awareness campaign to encompass various aspects of the POCSO Act in an effective manner by way of a short video clips, an audio clip and a poster which have been disseminated through various means

all over India. For effective dissemination of the creative, the creative have also been translated into regional languages for effective outreach.

National Council of Educational Research and Training (NCERT) has published Childline (1098) – 24x7 Helpline for children and POCSO E-box on the back side of the front cover of all the course books from class 6th to class 12th to equip the children with the information regarding the possible modes of protection/ complaints.

Further, the Ministry has organized following zonal conferences and sensitization/dissemination workshops under Mission Vatsalya Scheme:

i. Zonal Conferences: Outreach with State Governments/UT Administrations and Stakeholders through Zonal Conferences on Strategic Interventions for addressing Malnutrition Concerns and for the, Development, Empowerment and Protection of Women and Children including Mission Vatsalya scheme during the last financial year.

ii. Dissemination Workshops: National Dissemination Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015, Protection of Children from Sexual Offences Act, 2012 and the rules there under and the Adoption Regulations, 2017 including Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries/ Departments, representatives from Police, National Institute of Mental Health and Neuro Sciences (NIMHANS), National Commission for Protection of Child Rights (NCPCR), Child Protection functionaries including members of Child Welfare Committees(CWCs)/Juvenile Justice Boards(JJBs) and other stakeholders.

iii. Workshops: Workshops on Sensitization/ Training Programme for representatives of Panchayati Raj Representatives (PRIs), Urban Local Bodies (ULBs) and Police on Child Rights & Protection including Mission Vatsalya Scheme at Srinagar, Jammu & Kashmir (J&K) on 16.11.2022 and 14-15.09.2023 in collaboration with UT Administration. This workshop was attended by officers from Ministry, NCPCR, UT of J&K, Administrative and Police Training. Institutes, District Child Protection Officers (DCPOs), CWCs, JJBs, Special Juvenile Police Units (SJPU), representative from UNICEF and other Stakeholders.

iv. Vatsal Bharat: Regional Symposiums on 'Child Protection, Child Safety and Child Welfare' including Mission Vatsalya were organized, starting from 02.07.2023 to 18.08.2023 at Delhi, Bhopal, Mumbai, Ranchi, Guwahati and Varanasi. In the Regional Symposiums, representatives from States/UTs including members of Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Members of Village Child Protection Committee (VCPC) and Anganwadi Workers had participated. The list of Regional Symposiums, participating States/ UTs and approximate total number of representatives is attached at **Annexure I**.

v. A three day consultation was organized by the Ministry from 22.03.2023 to 24.03.2023 at NIPCCD to improve adoptability of Mission Vatsalya portal by its user/stakeholders.

vi. A virtual technical training Session on the Modules of Institutional and Non-Institutional Care in the Mission Vatsalya Portal for North Eastern States (Arunachal

Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura) was organized by the Ministry on 15.11.2023.

vii. Training conducted by National Institute of Public Co-operation and Child Development (NIPCCD) : Under Mission Vatsalya Scheme, NIPCCD has conducted 129 training programmes during the financial year 2022-23 and 82 training programmes during the current financial year (as on 01.12.2023).

Further as per the information received from National Institute of Public Cooperation and Child Development conducted a total of 65 Programmes under Section 3(6) of POCSO Rules during the year April, 2020 to December, 2023. These programmes were attended by about 3515 participants including Principals of Kendriya Vidyalaya, Government Officers of Railways Banks and others Public Service Undertaking (PSUs), Representatives of Voluntary Organizations working in the field of Women and Children, Officials of Ministry of Women and Child Development, Faculty of National Institute of Public Cooperation and Child Development, Child Development Project Officers, Supervisors, Anganwadi Workers, Functionaries of Competition Commission of India (Superintendents, Child Welfare Officers, Protection Officers, Social Workers & Counsellors), School Teachers and Staff, Faculty of University, Secondary and Higher Secondary School Children, Functionaries of Mission Vatsalaya (District Child Protection Officers, Protection Officers, I/C, Protection Officers NIC, Social Workers and Counsellors), Special Juvenile Police Units, Child and Functionaries, Law Enforcement Agencies like Police & Judiciary, Medical Professionals, Members of Child Welfare Committees & Juvenile Justice Board and Coordinators of Special Adoption Agency. The details of total number of programmes conducted, total no of participants, and actual expenditure incurred in year 2020-21, 2021-2022, 2022-23 and April'23 – December'2023 is at **Annexure-II.**

Annexure-I

STATEMENT REFERRED TO IN PART (A)-(D) OF REPLY TO IN LOK SABHA UNSTARRED QUESTION NO. 1212 TO BE ANSWERED ON 09.02.2024 ASKED BY MS. S. JOTHIMANI ON IMPLEMENTATION OF POCSO RULES INDICATING LIST OF REGIONAL SYMPOSIUM, PARTICIPATING STATES/ UTS AND APPROXIMATE TOTAL NUMBER OF REPRESENTATIVES.

Sl.No.	Place	Date	Participating States/UTs	Number of approximate representatives
1	New Delhi	2 nd July,2023	UT of Jammu & Kashmir, UT of Ladakh, UT of Chandigarh, UT of NCT of Delhi, Himachal Pradesh, Punjab, Haryana, Uttrakhand, Uttar Pradesh,	2000
2	Bhopal	9 th July,2023	Madhya Pradesh, Chhattisgarh Rajasthan	1500
3	Mumbai	22 nd July,2023	Maharashtra, Gujarat, Andha Pradesh, Telangana, Goa, UT of Dadar Nagar Haveli & Daman and Diu	2500
4	Ranchi	30 th July,2023	West Bengal, Jharkhand, Odisha, Bihar	800
5.	Guwahati	12 th August,2023	Assam Arunachal Mizoram Nagaland Tripura Sikkim	1200
6.	Varanasi	18 th August,2023	NGO partners	1500

Annexure-II

STATEMENT REFERRED TO IN PART (A)-(D) OF REPLY TO IN LOK SABHA UNSTARRED QUESTION NO. 1212 TO BE ANSWERED ON 09.02.2024 ASKED BY MS. S. JOTHIMANI ON IMPLEMENTATION OF POCSO RULES INDICATING THE DETAILS OF TOTAL NUMBER OF PROGRAMMES CONDUCTED, TOTAL NO OF PARTICIPANTS, AND ACTUAL EXPENDITURE INCURRED IN YEAR 2020-21, 2021-2022, 2022-23 AND APRIL'23 – DECEMBER'2023.

S.No.	Year	Total No. of Programmes	Total no. of Participants	Expenditure (Rs.)
1.	2020-21	27	1533	45,254
2.	2021-22	10	548	41,832
3.	2022-23	15	793	1,40,248
4.	April 2023- December, 2023	13	641	6,57,407
	Grand Total	65	3515	8,84,741